

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 272 OF 2019 &
IA NOS. 683 & 682 OF 2019**

Dated : 23rd September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Jindal Poly Films Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Mr. Shourya Malhotra
Mr. Aman Sheikh

Counsel for the Respondent(s) : -

ORDER

Learned counsel for the Appellant is directed to file affidavit of service.
Meanwhile, once again court notice shall be served to Respondent/CERC.

List the matter on **14.10.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**